

# REPORTS OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SECOND LOK SABHA

Eighty Fifth Report



LOK SABHA SECRETARIAT  
NEW DELHI

1961

Price 0.20 nP.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

EIGHTY-FIFTH REPORT

(Second Lok Sabha)

1. The Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf, this their Eighty-fifth Report.

2. The Committee met on the 8th August, 1961 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 11th August, 1961.

3. The Members whose resolutions had been included in the List of Business for the 11th August, 1961 had been invited to present their views on the resolutions before the Committee, but none of them attended the sitting.

4. The Committee recommend the allocation of time as follows:—

(1) Resolution regarding Ban on employment of retired Government servants.	1 hour 15 minutes
(2) Resolution regarding Contributory Health Service Scheme.	2 hours
(3) Resolution regarding Control of Newspaper Industry.	2 hours
(4) Resolution regarding Working of Panchayats and local bodies.	2 hours
(5) Resolution regarding Free and compulsory education of children.	1½ hours
(6) Resolution regarding Public Sector Projects.	1½ hours

HUKAM SINGH.

NEW DELHI;

August 9, 1961.

Sravana 18, 1883 (Saka).